

Date	Office Report	6.	Orders
		6-9-91.	(3)
		Presents: Shri Madhav Panikar, counsel for the applicant. Shri M.L. Verma, counsel for the respondents.	
		Learned counsel for the applicant requests 2 weeks time to file rejoinder affidavit. Time allowed. List for further direction/final disposal on 28.10.91.	
		<i>B.N.Dhondiyal</i> (B.N. DHONDIYAL) M(A)	<i>Partha</i> (P.K. KARTHA) V.C.(J)
		28.10.91	CA-678/91
		Present: Sh. Madhav Panikar, counsel for the applicant. Sh. M.L. Verma, counsel for the respondents.	
		The learned counsel for the applicant withdraws the present O.A. with the permission to file a fresh one, if so advised. The request for withdrawal is not opposed by the learned counsel for the applicant. The O.A. is dismissed as withdrawn with <sup>int</sup> liberty to file a fresh one, if so advised.	
		A copy of this order be supplied to the learned counsel for the applicant, as requested by him.	
		<i>U. Savara</i> (USHA SAVARA) MEMBER (A)	<i>Oberoi</i> (T.S. OBEROI) MEMBER (J)
		/v/	